

[Shri V. Narayanasamy"] country. Their slogan is that partition of India in 1947 is incomplete and a third country called "Mohajiristan" is to be established. That is their aim.

Madam, I would like to know the reaction of the Government of India because it is an open challenge to our country by Pakistan, and the underground militants who have been issuing these pamphlets and maps. The map has been published in one of the newspapers. The Sindh region is very small and the entire Punjab and Jammu and Kashmir have been added to that. Pakistan's clandestine attitude of abetting and aiding this militant organisation within their own country and also the militants in India is very clear. Therefore, I would like to know from the External Affairs Minister what action the Government has taken against Pakistan's design and the underground militants called "Mohajirs" who have been trying to bring out a map separating these two parts, Punjab and Jammu and Kashmir, from India. I want the Govern. ment to respond to it.

THE DEPUTY CHAIRMAN: Special Mentions, are over. Now, further discussion on the Motion of Thanks on the President's Address. Mr. Hi-pSfei, you were speaking. You can speak for five minutes.

SHRI HIPHEI (Mizoram): Madam, I may not be able to conclude my speech within five minutes.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE! IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB) : Madam, when he was called last time he gave his time to somebody else.

THE DEPUTY CHAIRMAN: He has already made a part of his speech but he did not conclude it. If the hon. Member so agrees we can adjourn the House for lunch. He can start at 2.30 p.m.

SHRI HIPHEI-, I may be able to complete my speech within five minutes .

THE DEPUTY CHAIRMAN: I did not say that. I said, you can speak now and you can continue after lunch also. If the House so agrees we can adjourn the House for lunch now. You can start at 2.30 p.m. with your speech.

SOME HON. MEMBERS: Yes.

THE DEPUTY CHAIRMAN-. The House is adjourned for lunch till 2.30 p.m.

The House re-assembled after lunch at thirty-four minutes past two of the clock.

The Vice-Chairman (Dr. Nagen Saikia) in the Chair.

### **THE BUDGET (JAMMU AND KASHMIR) 1992-93**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Sir, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of Jammu and Kashmir for the year 1992-93.

### **SUPPLEMENTARY DEMANDS FOR GRANTS (JAMMU AND KASHMIR) 1991.92**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Sir, I beg to lay on the Table a state. ment (in English and Hindi) showing the Supplementary Demands for

grants for expenditure of the Government of Jammu and Kashmir for the year 1991-92.

#### **THE BUDGET (MANIPUR) 1992-93**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Sir, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of Manipur for the year 1992-93.

#### **SUPPLEMENTARY DEMANDS FOR GRANTS (MANIPUR) 1991-92**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for expenditure of the Government of Manipur for the year 1991-92.

#### **MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—Contd.**

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Mr. Hiphei, there are many speakers, from your party So, please be brief so that other speakers also Set time to speak.

SHRI HIPHEI (Mizoram): Mr. Vice-Chairman, Sir, I shall be brief and to the point.

The other day, I was the last speaker on this motion. Today, I am the first speaker on the same motion. What the Bible says has been proved true The first will be the last and the last will be the first". And I am happy to be the first speaker. The other day I was listening patiently to the other speakers. One of the hon. Members said, "The Prime Minister

of India wants the people to trust him. But he is taking the nation backward." I also feel that the people should trust us. But at the same time, we cannot force anybody to trust us. Now, the Prime Minister wanted the people of India to trust him. The people had voted him to Parliament with the biggest margin in the history of the Indian Parliamentary elections and the people of Punjab have also trusted him' by vot-ng for this party to come to power there. The people of Assam and the people of other States have also proved and have showed their trusts in him. But is he taking the nation backward? To me, Sir, the Prime Minster is taking the nation - forward and upward. This I can say because of these facts. When this Government took over, our foreign exchange reserves as you all know, was Rs. 2600 crores. Today, in just 8 months, it has been raised to Rs. 11,000 crores. We can calculate by how much it has been increased. Can we say that the nation is going backward? It is really not going down. It is going forward. We are marching towards our progress. This is one point. The second point is, we have achieved the goals which we had sat. So, we cannot say that we are going backward. We can say that we are going forward. Another point is about the rate of inflation which has come down from 16 per cent to 12 per cent. We all know this. So considering all these achievements of the Government in the last eight months, can we say that we are going backward? So, I would request the hon. Members to accept that the nation is progressing, the nation is going forward. Then there was so much of protest that the Budget had been leaked by the Finance Minister. Today that protest, that complaint, is no more because nobody had leaked the 1992-93 Budget before it was annbunced to both Houses of Parliament. 'So they protested against what was .not correct. It has also been said that the ountry has been mortgaged.. Have